

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:578

ANSWERED ON:26.04.2001

POWER SECTOR TO BE REMOVED FROM THE CONCURRENT LIST

A. VENKATESH NAIK;M.V.V.S MURTHI

Will the Minister of POWER be pleased to state:

- (a) whether the power being in the Concurrent List has resulted delays in finalisation and execution of power projects;
- (b) if so, the details thereof;
- (c) whether foreign financial institutions have urged the Government to bring the power in the Union List on the lines of Telecommunications for speedy execution and finalization of power sector and to increase investment in this sector;
- (d) if so, whether the Government propose to bring the power in the Union List;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

THE MINISTER OF POWER (SHRI SURESH P. PRABHU)

- (a) : No, Sir.
- (b) : Does not arise.
- (c) : No, Sir.
- (d) : No, Sir.
- (e) & (f) : Do not arise.